

(2024) 02 NGT CK 0002

National Green Tribunal Principal Bench, New Delhi

Case No: Original Application No. 113 Of 2024

News item titled "Illegal
sand mining continues
unabated on Goan
riverbeds" appearing in
O Herald dated
30.12.2023 Vs

APPELLANT

Vs

RESPONDENT

Date of Decision: Feb. 7, 2024

Citation: (2024) 02 NGT CK 0002

Hon'ble Judges: Prakash Shrivastava, CP; Dr. A. Senthil Vel, EM

Bench: Division Bench

Final Decision: Disposed Of

Judgement